

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.445**  
**ANSWERED ON 04.02.2022**

**EXTRA FARE ON TATKAL TICKETS DURING COVID PERIOD**

**445. SHRI K. C. VENUGOPAL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways charged extra fare on tatkal tickets and put a huge burden particularly on those passengers who are financially weak and forced to travel in urgency during financial stress during COVID period;
- (b) if so, the details of extra amount charged from tatkal ticket, premium tatkal tickets and dynamic fares during 2020-21;
- (c) whether it is also a fact that tickets of around 32 lakhs passengers out of 52 lakh people were auto-cancelled; and
- (d) if so, the amount collected due to cancellation of these waitlisted tickets?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION  
TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 445 BY SHRI K. C. VENUGOPAL ANSWERED IN RAJYA SABHA ON 04.02.2022 REGARDING EXTRA FARE ON TATKAL TICKETS DURING COVID PERIOD.**

(a) & (b): With a view to provide reservation to those passengers who have to undertake journey at short notice and to save such passengers from the clutches of unscrupulous elements/touts, Tatkal Reservation Scheme was introduced. The extent of accommodation to be earmarked under Tatkal scheme is decided by zonal Railways keeping in view the demand pattern and availability accommodation. The accommodation so earmarked can, however, not exceed the maximum limit of 30% of the total accommodation available in that class in the train. Generally, 2S class is the lowest class available at present in which minimum and maximum tatkal charges are ₹ 10 and ₹ 15 respectively.

With effect from 01.10.2014, in some of the selected trains which are high in demand, 50% of the existing accommodation under Tatkal Quota has been earmarked as Premium Tatkal Quota and is being booked on dynamic pricing.

(c) & (d): As per extant instructions, in case of e-tickets in which status of all the passengers is waiting list at the time of preparation of first reservation chart, names of all the passengers are dropped from the reservation chart and due refund is credited to the account from which the ticket was booked. This provision is not applicable in case of physical tickets issued from computerized Passenger Reservation System (PRS) counters. Out of approximately 27.37 crore e-tickets booked during financial year 2020-21, approximately 80.98 lakh e-tickets were auto-cancelled and the full fare after deducting cancellation charges @ Rs. 60/- per passenger was credited to the account from which the ticket was booked.

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